


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 18.12.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 412/2011	21. O.S. 1352/2018
2. O.S. 1406/2014	HEARING
3. O.S. 32/2015	22. O.S. 282/2009
4. O.S. 936/2015	23. O.S. 542/2011
HEARING	24. O.S. 614/2011
5. O.S. 187/2013	25. EX. 27/2011
6. O.S. 1085/2016	26. O.S. 300/2012
7. O.S. 1259/2017	27. O.S. 302/2012
8. O.S. 869/2020	28. O.S. 1458/2012
9. O.S. 899/2020	29. O.S. 136/2016
10. O.S. 901/2020	30. O.S. 728/2016
11. O.S. 903/2020	31. EX. 14/2014
12. O.S. 476/2011	32. O.S. 1040/2019
13. O.S. 600/2015	33. O.S. 1316/2019
14. O.S. 696/2017	34. O.S. 1364/2019
15. O.S. 842/2008	35. O.S. 1506/2019
16. O.S. 844/2008	36. O.S. 272/2016
17. O.S. 1218/2011	37. EX. 13/2017
18. O.S. 9/2019	38. O.S. 6/2020
19. O.S. 287/2016	39. EX. 50/1999
20. O.S. 1107/2016	40. O.S. 454/2020


17/12/20
I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED: 18.12.2020

1ST SESSION AT 11.00 AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S. 1134/2012	21) O.S. 674/2004
2) O.S. 1630/2013	22) O.S. 778/2012
3) O.S. 732/2016	23) O.S. 788/2012
EVIDENCE	24) O.S. 720/2015
4) O.S. 818/2007	25) O.S. 320/2016
5) O.S. 1444/2013	26) O.S. 406/2016
6) O.S. 638/2015	27) O.S. 872/2016
7) O.S. 932/2015	28) O.S. 464/2020
8) O.S. 886/2016	29) O.S. 1296/2018
9) O.S. 800/2017	30) O.S. 492/2019
10) O.S. 954/2017	31) O.S. 500/2019
11) O.S. 968/2017	32) O.S. 501/2019
12) O.S. 1058/2017	33) O.S. 556/2020
13) O.S. 1102/2017	34) O.S. 716/2020
14) O.S. 1124/2017	35) O.S. 934/2020
15) O.S. 1246/2017	36) O.S. 1018/2020
16) O.S. 42/2018	37) O.S. 1022/2020
17) O.S. 502/2018	ORDERS
18) O.S. 1070/2018	38) O.S. 778/2020
19) O.S. 1502/2018	39) O.S. 1152/2020
20) O.S. 12/2019	40) O.S. 1154/2020


19/12/2020
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.

III Additional Civil Judge, Bengaluru Rural District, Bengaluru

Cause List of 18.12.2020

1 st Session 11.00 am		2 nd session 2.45 PM	
Sl. No.	Case No.	Sl. No.	Case No.
HEARING		HEARING	
01	O.S. 893/2008	01	O.S. 1249//2014 to 1257/2014
02	O.S. 29/2017	02	O.S. 555/2015
03	O.S. 427/2008	03	O.S. 625/2016
04	O.S. 965/2012	04	O.S. 1035/2016
05	O.S. 1013/2014	05	O.S. 205/2018
06	O.S. 1221/2014	06	O.S. 225/2018
07	O.S. 673/2009 (Arg.)	07	O.S. 441/2018
08	O.S. 471/2007 (Arg.)	08	O.S. 1137/2009 (Arg.)
ARGUMENTS		ARGUMENTS	
09	O.S. 183/2012	09	O.S. 1261/2016
10	O.S. 787/2012	10	O.S. 273/2014
11	O.S. 895/2012	11	O.S. 1271/2015
12	O.S. 811/2013	12	O.S. 1279/2015
EVIDENCE		EVIDENCE	
13	O.S. 199/2010	13	O.S. 1211/2017 to 1215/2017
14	O.S. 1161/2015	14	O.S. 1145/2017
15	O.S. 521/2018	15	O.S. 1137/2017
16	O.S. 1161/2019	16	O.S. 1043/2017
17	O.S. 855/2019	17	O.S. 997/2017
18	O.S. 1465/2018	18	O.S. 787/2017
19	O.S. 665/2018	19	O.S. 795/2017
20	O.S. 75/2018	20	O.S. 1423/2016


III Additional Civil Judge,
Bengaluru Rural District
Bengaluru